

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

**REGIONAL WORKSHOP ON – FAMILY LAWS**

**3<sup>rd</sup> & 4<sup>th</sup> February, 2018**  
**(Venue : Guna)**

**PROGRAMME**

**DAY FIRST - 03.02.2018**

<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
I	10:00 am to 10:30 am	Inaugural Session, Interaction and Understanding the Regional Issues being faced in Family Court matters. By – <b>Shri Sanjeev Dutta,</b> <b>District &amp; Sessions Judge, Guna,</b> <b>Shri S.N. Khare, Former District &amp; Sessions Judge</b> & <b>Shri Sudeep Kumar Shrivastava,</b> <b>Addl. Director, MPSJA</b>
II	10:30 am to 11:30 am	Family Court – Jurisdictional issues By – <b>Shri Mohan P. Tiwari,</b> <b>Principal Judge, Family Court, Vidisha</b>
<b>TEA BREAK (11:30 am to 11:45 am)</b>		
III	11:45 am to 12:45 pm	Procedural aspects adopted in Family Court and introduction to Mediation in Family Court matters. By – <b>Shri S. N. Khare,</b> <b>Former District &amp; Sessions Judge and Former Principal Judge,</b> <b>Family Court</b>
<b>LUNCH BREAK (12:45 pm to 1:45 pm)</b>		
IV	1:45 pm to 2:45 pm	New aspects of issues relating to custody of child. By – <b>Shri Sudeep Kumar Shrivastava,</b> <b>Addl. Director, MPSJA</b>
V	2:45 pm to 3:45 pm	<b>Thematic Group Work and Discussion (4 groups)</b> <b>Group I :-</b> Issues relating to divorce u/s 13 & 13-B – Problems, solutions and best practices. <b>Group I comprises of</b> <i>i. Shri Yogesh Dutta (Shukla), I Addl. Pri. Judge, Family Court, Bhopal</i> <i>ii. Ku. Bhavna Sadho, II Addl. Principal Judge, Family Court, Bhopal</i> <i>iii. Shri Ram Prasad Sonkar, I ADJ, Niwari, Tikamgarh</i> <i>iv. Shri Ashok Ku. Sharma, ADJ, Sarangpur, Rajgarh</i> <i>v. Shri Alok Mishra, II ADJ, Vidisha</i> <b>Group II :-</b> Issues relating to Judicial separation and restitution of conjugal rights– Problems, solutions and best practices <b>Group II comprises of</b> <i>i. Shri Mohan P. Tiwari, Principal Judge, Family Court, Vidisha</i> <i>ii. Shri Sanjeev Shrivastava, II ADJ, Basoda, Vidisha</i> <i>iii. Shri Vijay Singh Kawcha, ADJ, Chachoda, Guna</i> <i>iv. Shri Arvind Pratap Singh Chouhan, I ADJ, Mungaoli, Ashoknagar</i> <i>v. Shri Rajendra Singh Thakur, II ADJ, Ashoknagar</i> <b>Group III :-</b> Issues relating to interim and permanent alimony – Problems, solutions and best practices.. <b>Group III comprises of</b> <i>i. Shri Pramod Kumar Agrawal, Principal Judge, Family Court, Guna</i> <i>ii. Shri Pawan Kumar Sharma, Principal Judge, Family Court, Shivpuri</i> <i>iii. Shri Anil Kumar Agrawal, ADJ, Narsingharh, Rajgarh</i> <i>iv. Shri Ajay Kumar Taylor, ADJ, Vijaypur, Sheopur</i> <i>v. Shri Manoj Kumar Tiwari, I ADJ, Jatara, Tikamgarh</i> <b>Group IV :-</b> Issues relating to recovery of amount of maintenance and alimony– Problems, solutions and best practices. <b>Group IV comprises of</b> <i>i. Shri Rajeev Apte, Principal Judge, Family Court, Rajgarh</i> <i>ii. Shri Sanjay Kumar Dwivedi, Addl. Principal Judge, Gwalior</i>

		<p>iii. <i>Shri Rupesh Kumar Sharma, I ADJ, Dabra, Gwalior</i></p> <p>iv. <i>Shri Masood Arshad Khan, II ADJ, Biaora, Rajgarh</i></p> <p>v. <i>Shri Vipin Kumar Lavaniya, X ADJ, Bhopal</i></p>
<b>TEA BREAK (3:45 pm to 4:00 pm)</b>		
VI	4:00 pm to 5:00 pm	<p>Matter relating to association of non-judicial organization/persons with Family Court proceedings.</p> <p>By – <b><i>Shri Pradeep Mittal,</i></b> <b><i>Special Judge SC/ST (PA) Act, Guna</i></b></p>
<b>DAY TWO - 04.02.2018</b>		
I	10:00 am to 11:00 am	<p>Perspective presentation By <b>Group I</b> (10:00 am to 10:15 am)</p> <p>Presented by - <b><i>Shri Ram Prasad Sonkar,</i></b> <b><i>I ADJ, Niwari, Tikamgarh</i></b></p> <p>Chaired by – <b><i>Shri Yogesh Dutta (Shukla),</i></b> <b><i>I Addl. Pri. Judge, Family Court, Bhopal</i></b></p> <p>Perspective presentation By <b>Group II</b> (10:15 am to 10:30 am)</p> <p>Presented by - <b><i>Shri Arvind Pratap Singh Chouhan,</i></b> <b><i>I ADJ, Mungaoli, Ashoknagar</i></b></p> <p>Chaired by - <b><i>Shri Mohan P. Tiwari,</i></b> <b><i>Principal Judge, Family Court, Vidisha</i></b></p> <p>Perspective presentation By <b>Group III</b> (10:30 am to 10:45 am)</p> <p>Presented by - <b><i>Shri Manoj Kumar Tiwari,</i></b> <b><i>I ADJ, Jatara, Tikamgarh</i></b></p> <p>Chaired by - <b><i>Shri Pramod Kumar Agrawal,</i></b> <b><i>Principal Judge, Family Court, Guna</i></b></p> <p>Perspective presentation By <b>Group IV</b> (10:45 am to 11:00 am)</p> <p>Presented by - <b><i>Shri Rupesh Kumar Sharma,</i></b> <b><i>I ADJ, Dabra, Gwalior</i></b></p> <p>Chaired by - <b><i>Shri Rajeev Apte,</i></b> <b><i>Principal Judge, Family Court, Rajgarh</i></b></p> <p><b>Moderated by - <i>Shri S. N. Khare,</i></b> <b><i>Former District &amp; Sessions Judge</i></b> <b>&amp;</b> <b><i>Shri Sudeep Kumar Shrivastava,</i></b> <b><i>Addl. Director, MPSJA</i></b></p>
<b>TEA BREAK (11:00 am to 11:15 am)</b>		
II	11:15 am to 12:30 pm	<p>Procedure in matters of adoption with reference to JJ Act, 2015 &amp; CARA Model Rules.</p> <p>By – <b><i>Shri S. N. Khare,</i></b> <b><i>Former District &amp; Sessions Judge and Former Principal Judge,</i></b> <b><i>Family Court</i></b></p>
III	12:30 pm to 1:30 pm	<p>Various provisions regarding maintenance.</p> <p>By – <b><i>Shri Sudeep Kumar Shrivastava,</i></b> <b><i>Addl. Director, MPSJA</i></b></p>
<b>LUNCH BREAK (1:30 pm to 2:00 pm)</b>		
IV	2:00 pm to 2:30 pm	<p>General Discussion &amp; Valedictory Session</p> <p>By – <b><i>Shri Sanjeev Dutta,</i></b> <b><i>District &amp; Sessions Judge, Guna,</i></b> <b><i>Shri S.N. Khare, Former District &amp; Sessions Judge</i></b> <b>&amp;</b> <b><i>Shri Sudeep Kumar Shrivastava,</i></b> <b><i>Addl. Director, MPSJA</i></b></p>

- Note:-**
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
  - (2) The Time Table is subject to change as per exigencies.
  - (3) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR IN-CHARGE**